

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO.108**  
**Dated: Guwahati, the 18<sup>th</sup> October, 2023**

Pursuant to the directions of the Hon'ble Supreme Court of India in *Sarvesh Mathur Vs. The Registrar General, High Court of Punjab and Haryana in Writ Petition (Criminal) No. 351 of 2023*, Hon'ble the Chief Justice has been pleased to direct that henceforth, until further orders, no application as in Schedule II of the "*Gauhati High Court Rules for Video Conferencing for Courts*" shall be required to be filed for availing the Video Conferencing facility in all Courts under the jurisdiction of Gauhati High Court.

By Order,

Sd/- S. Dhar


**REGISTRAR (JUDICIAL)**

**Memo No.HC.III-40/2019/5356-5377/G, Dated: 18<sup>th</sup> October, 2023**

**Copy to:**

- 1) The Registrar (Admn./ Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Yupia.
- 3) The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 4) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 8) The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 10) The Asstt. Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 11) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

- 14) The **Project Manager**, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of the Gauhati High Court.*
- 15) The **P.S.** to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 16) The **Court Manager**, Gauhati High Court, Guwahati.
- 17) The **Administrative Officer (Judicial)**, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 18) The **Court Master**, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 19) The **Court Officer**, No.1 & 2, Gauhati High Court, Guwahati.
- 20) The **Chief Security Officer**, Gauhati High Court, Guwahati.
- 21) The **C.A.** to the Registrar General, Gauhati High Court, Guwahati.
- 22) **Notice Boards (New Block & Old Block)**, Gauhati High Court, Guwahati.

  
18.10.2023  
**REGISTRAR (JUDICIAL)**